

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 171 of 2020**

**In the matter of:**

**R Narayanasamy**

**....Appellant**

**Vs.**

**The Registrar of Companies, Tamil Nadu**

**...Respondents**

**Present**

**For Appellant: Ms. Hema Sampath, Sr. Advocate alongwith Mr. B. Karunakaran & Mr. Ashok Kumar.**

**For Respondents:**

**ORDER**

**(Through Virtual Mode)**

**12.11.2020:** Heard the Learned Senior Counsel for the Appellant.

**'Judgment is Reserved'.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*Sim/Kam*